

**IN THE HIGH COURT OF BOMBAY AT GOA.**

**(LD-VC-OCW-82/2020 )**

**WITH**

**(LD-VC-OCW-45-2020)**

**IN**

**SECOND APPEAL NO. 109 OF 2019.**

Guilherme Fernandes ..... Applicant

Vs

M/s Trimurti Exports & ors. .... Respondents.

Shri J. Mulgaonkar, Advocate for the applicant.

Shri T. Ghanekar, Advocate for the respondent nos.1 and 2.

**Coram:- DAMA SESHADRI NAIDU, J.**

**Date:- 4th September 2020.**

P.C.

The learned counsel for the respondent nos.1 and 2 is said to have some personal difficulty. He needs two weeks time.

2. Post the matter on 18.9.2020.

**DAMA SESHADRI NAIDU, J.**

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